

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 104
IA (IB) No. 18/CB/2024
IA (IB) No. 37/CB/2024
IA (IB) No. 94/CB/2024
IA (IB) No. 133/CB/2024
IA (IB) No. 141/CB/2024
IN
CP (IB) No. 111/CTB/2020

Proceedings under Section 7 IBC
IN THE MATTER OF:

Indian Bank
V/S
OCL Iron & Steel Ltd.

.....Applicant

....Respondent

Order delivered on 12/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)
Shri Rajeev Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant

Mr. Joy Saha, Sr. Adv.
Mr. Supriyo Gole, Adv.
Ms. Tanvi Luhariwala, Adv.
Ms. Madhuja Barman, Adv.
Mr. Saharansu Sourav, Adv.
Mr. T.P. Tripathy, Adv.
Mr. Nipun Gautam, Adv.
Mr. Shantanu Das, adv.
Mr. Vishnu Sriram, Adv.
Ms. Pratikshya Agarwal, Adv. } IA 141/24
Mr. Ramashish Acharya, Adv.
Mr. K.N. Mohapatra, Adv.

For the Respondent

Mr. Saharansu Sourav, Adv. }
Mr. T.P. Tripathy, Adv. } IA 18/24
Mr. Supriyo Ranjan Mahapatra, Adv. } IA 37/24
Mr. Yash Tandon, Adv.
Mr. Supriyo Gole, Adv. } IA 141/24
Ms. Madhuja Barman, Adv. }

Sd

Sd

ORDER

IA (IB) No. 18/CB/2024:

1. This application has been filed under Section 60(5) of IBC R/w Rule 11 of NCLT, 2016 for stay of auction scheduled for 23.01.2024.
2. Both sides counsel present.
3. List the matter on 02.08.2024 for hearing.

IA (IB) No. 37/CB/2024:

1. Learned counsel Mr. Supriyo Gole appears for the applicant
2. List the matter for hearing on 02.08.2024.

IA (IB) No. 94/CB/2024:

1. Learned counsel Mr. Supriyo Gole appears for the applicant.
2. None appears for the respondent.
3. Petitioner is directed to issue fresh notice to the respondent by speed post and email and file affidavit of service of notice before next date of hearing.
4. List the matter on 02.08.2024.

IA (IB) No. 133/CB/2024:

1. Learned senior counsel Mr. Joy Saha appears along with Mr. Supriyo Gole for the applicant.
2. Ld. Counsel Mr. Tushar Kanti appears for the respondent and seeks time to file response. Time is granted for the same. Interim order extended till next date of hearing.
3. List the matter on 02.08.2024.

IA (IB) No. 141/CB/2024:

1. Learned counsel Mr. Vishnu Shriram appears for the applicant.
2. Learned counsel Mr. Supriyo Gole appearing for the respondent seeks time to file reply.
3. Hence, two weeks' time is granted for the same.
4. List the matter on 02.08.2024.



Sd

Rajeev Mehrotra
Member (Technical)



Sd

Deep Chandra Joshi
Member (Judicial)